

requested to conduct, the enquiry in his place. A sub-Committee appointed by the Managing Body has formulated the terms of reference of the proposed enquiry.

### Visits by Ex-Health and Family Welfare Minister

743. SHRIMATI MOHSINA  
KIDWAI;

SHRI P. VENKATASUB-  
BAIAH;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of visits made by the Ex-Minister of Health and Family Welfare to Lucknow and other parts of Uttar Pradesh from the beginning of last financial year upto date;

(b) how many of these visits were official and how many private; and

(c) the amount paid as T.A., D.A. to the Minister and the staff accompanying him during official and private visits?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV):

(a) No of visits to Lucknow ..	22
No. of visit to other parts of Uttar Pradesh .. ..	20
Total No. of visits .. ..	42

(b) Shri Raj Narain, former Minister of Health and Family Welfare, has not made any TA/DA claim so far. As such, information regarding official and private visits are not available.

(c) A sum of Rs. 6920/- has been paid so far for air journeys on the tours of the former Minister which were certified as 'Official' by his personal staff.

A sum of Rs. 8248.05 has been paid so far on TA/DA claims of personal

staff who accompanied the former Minister on the above tours.

### Medical Facilities in Remote Areas

744. SHRI RAJ KRISHNA DAWN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what steps are being taken by the Government to extend the medical facilities to the majority of our population who live in remote and cut off places; and

(b) is there any proposal under the consideration of Government to reserve a fixed quota and a number of scholarships in medical colleges for the rural students as a part of solution to the above problem?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The Government of India have introduced a Scheme under which village population upto 1,000 will have a Community Health Worker to look after the preventive and promotive aspects of their health and also to attend to elementary curative needs involving minor ailments only. This scheme has been introduced in 741 selected Primary Health Centres from 2nd October, 1977. Three batches of the Community Health Workers have already been trained and the fourth batch is undergoing training.

The Government have also proposed to attach 3 Primary Health Centres to each Medical College of modern medicine in the country. It is proposed to provide one mobile clinic to each of these Primary Health Centres to provide expert medical care to the population in remote rural areas by the doctors and faculty members of these Medical Colleges. This would also enable these doctors, faculty members Medical Colleges. This would also themselves with the community health problems in order to be better equipped for solving such problems.

(b) No such proposal is under consideration of the Government of India at present. There is, however, a scheme for reservation of 50 per cent of post-graduate seats in central institutions for the M.B.B.S. doctors who have worked in rural areas for at least two years.

**Placement of Officers in Durgapur Steel Plant**

745. SHRI RAJ KRISHNA DAWN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that a strong provincial feeling is very active in Durgapur Steel Plant regarding placement of officers as some officers belonging to the land of the soil are being dislodged by the management for making provision for the persons not belonging to the land of the soil; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No such provincial feeling has come to the notice of the Government in the Durgapur Steel Plant.

(b) Does not arise.

**Inadequate supply of Medicine in Delhi Hospitals**

746. SHRI RAJ KRISHNA DAWN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the medicines supplied to Government hospitals in Delhi are inadequate and are not given in time;

(b) if so, the remedial steps taken by Government to improve the timely supply of the same;

(c) whether a good percentage of supplied medicines instead of reach-

ing to the patients is sold in the open market by some corrupt staff; and

(d) if so, what active methods have been adopted by Government to stop permanently the alleged malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV). (a) and (b). Except for occasional shortage for limited periods in the case of some medicines which may be in general short supply in the market, there is no inadequacy of medicines in the Government hospitals in Delhi.

(c) and (d). The allegation is not correct. However, if and when any malpractices of this nature come to Government notice, suitable remedial action is taken after proper investigation.

**Medical Fitness Certificates**

747. SHRI RAJ KRISHNA DAWN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that in the name of Medical Fitness Certificates, the selected Government employees are sometimes harassed and also forced to late joining as only one Hospital in Delhi being authorised for medical check up which is always crowded; and

(b) is it not possible to extend this authorisation to other Government hospitals and also to the private doctors for the less responsible non-Technical posts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Under the existing arrangements, for medical examination of Central Government Gazetted employees in Delhi, there are two Boards in existence— one in Dr. Ram Manohar Lohia Hospi-